

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

130. C.P.(IB)-306(MB)/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Harkar Developers Private Limited

V/s.

Mr. Anand Bhamore

SECTION 95(1) OF IBC, 2016

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**ORDER**

**Hearing Through: VC and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List this matter on  
**24.01.2024** further for hearing.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)